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Title: Elections of two members from Lok Sabha to the Central Advisory Committee for National Cadet Corps.

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): I beg to move the following:-

"That in pursuance of clause (i) of sub-section 1 of section 12 of the National Cadet Corps Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Central Advisory Committee for the National Cadet Corps, subject to other provisions of the said Act."

MR. SPEAKER: The question is:

"That in pursuance of clause (i) of sub-section 1 of section 12 of the National Cadet Corps Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Central Advisory Committee for the National Cadet Corps, subject to other provisions of the said Act."

*The motion was adopted.*